

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 11/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

NAME OF THE COMPANY: Mr. Neeraj Cheni V/s. M/s. Mahaveer Nelink Digital Cable Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e)(f), 434 & 439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Abhishek Kumar Singh, Advocate

For the Respondent (s) : None

Order

Ld. Counsel for the petitioner prays for some time to place the tracking report on record as well as to comply with the statutory provisions under Section 9 of the Code.

To come up on 8th August, 2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)